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(Open Court)

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH, ALLAHABAD**

ALLAHABAD this the 10<sup>th</sup> day of April, 2007.

**ORIGINAL APPLICATION NO. 188 OF 2007**

**HON'BLE MR. ASHOK S. KARAMADI, MEMBER- J.**

Nemi Chandra Soni, S/o Sri R.S. Soni,  
Presently posted as Assistant Food in Jawahar Navodaya  
Vidyalaya, Distt. Auraiya.

.....Applicant.

**VER S U S**

1. Union of India through the Secretary,  
K/C. BRD, Govt. of India, New Delhi. .
2. The Deputy Director, Navodaya Vidyalaya Samiti,  
Lekhraj Panna 3<sup>rd</sup> Floor, Vikas Nagar, Sector- 2,  
Lucknow.
3. The Principal, Jawahar Navodaya Vidyalaya,  
Auraiya.

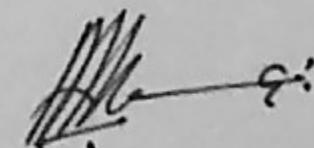
.....Respondents

Counsel for the Applicant: Sri S.R. Singh  
Counsel for the Respondents: Sri

**ORDER**

This Original Application has been filed seeking direction to the respondents to consider and decide the representation made by the applicant dated 20.11.2006 and 22.12.2006.

2. The applicant, as per the submissions made in the O.A, was appointed on 27.12.1999 and thereafter continuing on the said post.

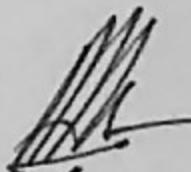


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The grievance of the applicant is that inspite of repeated representation, the grievance of the applicant mentioned therein has not be considered by the respondents till today. Hence this O.A is filed seeking aforesaid direction. On perusal of the pleading in the O.A, I am satisfied that the applicant has a case for consideration by the respondents to dispose of said representations.

3. In view of the above, the O.A is disposed of at the admission stage itself with direction to the respondents/ competent authority to consider the representation dated 20.11.2006 as well as 20.12.2006 and pass a detailed and speaking order in accordance with rules applicable in the service of the applicant within a period of six weeks from the date of receipt of a copy of this order. No costs.



(ASHOK S. KARAMADI)  
MEMBER- J.

/Anand/